## Filling under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,

2016

Sl. No.	Category of creditor	Summary of claims received		Summary of	claims admitted	contingent		Amount of claims under	in	Remarks, if any
	Category of creation	No. of claims	Amount	No. of claims	Amount of claims	claims	not admitted	verification	Annexu re	
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	3	24,37,01,999	3	24,37,01,999				7	
8	Operational creditors (other than Workmen and Employees and Government Dues)		-						8	
9	Other creditors, if any, (other than financial creditors and operational								9	
Total		3	24,37,01,999	3	24,37,01,999	-	-	-		

## Annexure-7 Name of the corporate debtor: Swastik Lloyds Engineering Private Limited ; Date of commencement of liquidation: 02/08/2023; List of creditors as on: 15/06/2023

List of operational creditors	(Government dues)
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	(Amount in₹)															
SL No	Details of Claimant Details of claim received				Details of claim admitted							Amount of any mutual dues,	claim not	claim	f Remarks, if any	
	Department	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	that may be set- off		under verification	
1	Department of State Tax, GOM, Mumbai		NA	21-04-2023	5,27,94,772	5,27,94,772	Gov dues	-		NA	21.66	-	-	-	-	
2	Joint commissioner of CT & GST, Angul Circle, Angul.		OR/19/117/190482	04-05-2023	2,75,26,575	2,75,26,575	Gov dues				11.30					
3	Commissioner, CGST & CEX, Raigad	Department of Central Government	NA	15-06-2023	16,33,80,652	16,33,80,652	Gov dues				67.04					
				TOTAL	24,37,01,999	24,37,01,999					100					